

ITEM NO.6
(Part-heard)

COURT NO.13

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8337-8338/2017

M/S. INNOVENTIVE INDUSTRIES LTD

Appellant(s)

VERSUS

ICICI BANK & ANR.

Respondent(s)

Date : 23-08-2017 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Appellant(s)

Dr. A.M. Singhvi, Sr. Adv.
Mr. Shikhil Suri, Adv.
Mr. Kamal Deep, Adv.
Ms. Manak Joshi, Adv.
Mr. Shiv Kumar Suri, AOR

For Respondent(s)

Mr. Shyam Divan, Sr. Adv.
Mr. L. Vishwanathan, Adv.
Mr. Indranil Deshmukh, Adv.
Mr. Kapil Arora, Adv.
Mr. Animesh Bisht, Adv.
Mr. Karan Khanna, Adv.
Mr. Karan Lehri, Adv.
Ms. Samiksha Jiodyal, Adv.
For M/s. Cyril Amarchand Mangaldas, AOR

Mr. Rajiv S. Roy, Adv.
Mr. Avrojoyoti Chatterjee, AOR
Mr. Abhijit Roy, Adv.
Ms. Jayasree Saha, Adv.
Mr. Anand Swain, Adv.
Mr. Sebat Deauria, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard the learned Senior Counsel appearing for the parties.

Hearing concluded.

Judgment reserved.

Liberty is granted to learned Senior Counsel appearing for the parties to file written submissions by Tuesday, the 29th August, 2017.

(R. NATARAJAN)
COURT MASTER

(SAROJ KUMARI GAUR)
COURT MASTER